

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No258
CP/6(AHM)2022

Proceedings under Section 241-242 of Co. Act, 2013

IN THE MATTER OF:

Bhavik Bhimjibhai Bhalodia & Anr
V/s
Corus Vitrified Pvt Ltd & Ors

.....Applicant

.....Respondent

Order delivered on 11/07/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Ravi Pahwa, Adv.
For the Respondent : Ms. Prutha Bhavsar, Adv. for Ms. Natasha Shah, Adv.

ORDER

Learned Counsel Mr. Ravi Pahwa appears for the applicant. Learned Counsel Ms. Prutha Bhavsar appears for the respondent no.2 & 3. Reply of respondents have come on record except reply of RoC. Right to file reply of RoC is closed.

List for hearing on 24.08.2023

-Sd-

AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)